

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP(CAA)No.13/Chd/Pb/2017

In the matter of:

Sections 230 & 232 of the Companies Act, 2013

AND

In the matter of:

Shivam Portfolio Management Pvt.Ltd..

...Petitioner No.1/Transferor Company

And

Madhav Udyog Pvt.Ltd.

...Petitioner No.2/ Transferee Company

Present: Mr. Karanveer Jindal, Advocate for petitioner companies
Mr.O.P.Sharma, Official Liquidator, Chandigarh for the
Regional Director, Northern Region, Ministry of Corporate
Affairs, New Delhi.

Due to paucity of time matter cannot be taken up. Adjourned to

18.01.2018 for arguments.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

December 15, 2017

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